

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-OCW-151/2020)**

IN

MISC. CIVIL APPLICATION NO. 55 OF 2020

IN

SECOND APPEAL NO. 100 OF 2011.

Maria Santana Pinto and ors.

...Applicants.

Vs

Jose Luis Carlos Almeida and ors.

...Respondents

Ms. S. Arur, Advocate for the applicants.

Shri A. D. Bhohe, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:6th November, 2020.

PC.

Respondent's counsel seeks time. Post the matter on 7.12.2020.

2. The applicant's counsel informs me that there is typing error in the pleadings. She is allowed to correct it. Amended copy to be furnished to the learned counsel for the respondent.

DAMA SESHADRI NAIDU, J.

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